

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 94 of 2010 & IA Nos. 121 & 122 of 2010  
&  
Appeal No. 95 of 2010 & IA No. 124 of 2010**

**Dated: 5<sup>th</sup> April, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Sri Karunambikai Mills Pvt. Ltd. ....Appellant (s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. G. Ethirajulu & Mr. M.P. Parthiban  
Counsel for the Respondent (s) : Mr. P.S. Raman, Advocate General,  
Mr. H.S. Mohamed Rafi

**Appeal No. 53 of 2010 & IA Nos. 70 & 71 of 2010**

**In the matter of:**

**Tamil Nadu Electricity Board ....Appellant (s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. P.S. Raman, Advocate General,  
Mr. H.S. Mohamed Rafi  
Counsel for the Respondent (s) : Mr. ARL. Sundaresan, Sr. Adv. with  
Mr. R.S. Pandiya Raj for R.5, 10, 13, 14, 16,  
18, 20, 21, 31, 34, 36, 37 to 48, 50 to 52 & 62  
Mr. Rahul Balaji & Mr. T. Srinivasa Murthy  
for R.2  
Mr. G. Ethirajulu & Mr. P. Parthiban for R. 54

**ORDER**

**(V. J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ks